#### GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

### LOK SABHA

## **UNSTARRED QUESTION No. 1555**

# TO BE ANSWERED ON THE 3<sup>rd</sup> May, 2016

## **DR. V. M. Katoch Committee Recommendations**

1555. SHRI RAM CHARAN BOHRA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has constituted any Committee headed by Dr. V.M. Katoch regarding the domestic manufacturing of Active Pharmaceutical Ingredients (APIs);
- (b) if so, the details of the recommendations of the Committee; and
- (c) the steps taken by the Government on the recommendations and the outcome of their implementation, if any?

## <u>ANSWER</u>

### MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a): Yes, Madam.

(b): The Committee has submitted its recommendation which inter-alia mentions establishment of Mega Parks for APIs with common facilities such as common Effluent Treatment Plants (ETPs), Testing facilities, Captive Power Plants / assured power supply by state systems, Common Utilities/Services such as storage, testing laboratories, IPR management, designing, guest house/accommodation, etc., maintained by a separate Special Purpose Vehicles (SPV); a scheme for extending financial assistance to states to acquire land and also for setting up common facilities; revival of public sector units for starting the manufacturing of selected and very essential critical drugs (e.g. penicillins, paracetamol etc.); financial investment from the Government for development of clusters which may be in the form of a professionally managed dedicated equity fund for the

promotion of manufacture of APIs and extending fiscal benefits to creation of the entire community cluster infrastructure and individual unit infrastructure; extension of fiscal and financial benefits to promote the bulk drugs sector; promoting stronger industry-academia interaction, synergising R&D promotion efforts by various govt. agencies; incentivising scientists, duty exemptions for capital goods imports.

(c): After examining the recommendations, Government at present is now looking into the financial viability of supporting the proposal for providing assistance for common minimum facilities for 03 Greenfield Bulk Drugs/ API Parks to the extent of Rs. 200 cr each. Besides this, the Department in association with Ministry of Environment, Forests & Climate Change and Ministry of Commerce & Industry are sorting out the issues relating to the difficulties being faced by the Bulk Drug Manufacturers relating to Environmental issues.

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